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13.12.2002
CP 525/2002 in OA 943/2002
MA 2810/2002

Present: Shri Amit Singh Rathi, learned counsel for applicant

Mrs. B.Rana, learned counsel for respondents

M.A.No.2810/2002

We have heard Mrs. B.Rana, learned counsel for applicants/UPSC in MA-2810/2002 and Shri Amit Singh Rathi, learned counsel for applicant in OA-943/2002. In this MA, the applicants/UPSC seek grant of extension of time of two months w.e.f. 1.12.2002 "for compliance of order in OA" dated 10.10.2002.

After hearing the learned counsel for the parties and taking into account the facts and circumstances of the case in which the order has been issued dated 10.10.2002, the prayer for extension of time by two months is rejected.

In the circumstances, MA-2810/2002 is disposed of.

Let a copy of this order be issued to both the parties Dasti.


(S.A.T. Rizvi)
Member (A)

/sunil/


(Mrs. Lakshmi Swaminathan)
Vice Chairman (J)